

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE - 01/2024-25 (A.D. GENERAL)

Sealed Quotations are invited from eligible Chartered Accountant/Firms for rendering the service related to the Income Tax matter particularly filing of e-TDS quarterly returns and annual returns for The High Court of Judicature At Patna.

Interested Consultants/Firms may submit their sealed quotations to the undersigned latest by the date 13/09/2024 @ 5.00 P.M.

Terms & Conditions :

1. The bidder must be a Chartered Accountant.
2. The bidder must have a valid PAN Card and GSTIN.
3. The bidder shall have at least 15 years of active practice in Tax Consultancy Services.
4. The bidder must have an office in PATNA.
5. The bidder must not be blacklisted.(An Affidavit regarding not blacklisted by any government organization is required.)
6. The bidder shall have satisfactorily completed similar works during the preceding years ending on the previous day of last date of submission of tender. (Similar work shall mean Filing of e-TDS, quarterly return and annual return. Preference may be given for those who have already been empanelled with the Government Organizations.)
7. The rate quoted in the tender should be inclusive of all taxes and other charges, if any.
8. No Advance payment shall be made.
9. The Consultants/Firms shall submit its bill in duplicate after providing the service/services.

10. Payment will be made in the account of the consultant/firm after due verification of service/services.
11. The Court reserves the right to accept or reject any or all quotations without assigning any reason.
12. There shall be interaction by Hon'ble High Court Administration.
13. Any query, regarding this tender, may be made on telephone no. (0612-7158714) during office hours.

Dated: 30/08/2024


**Registrar General
Patna High Court, Patna**